

१०—प्रयोगशाला सेवार्थों में सुधार की आवश्यकता और अनिवार्यता पर विचार करने के बाद यह सम्मेलन सिफारिश करता है कि प्रयोगशाला प्राविधिकों (माइक्रोस्कोपिस्ट) की संख्या में और अधिक वृद्धि करने पर गम्भीरता पूर्वक विचार किया जाय क्योंकि प्रवर क्षेत्र-कार्यकर्त्ताओं तथा कोट-कलेक्टरों की सेवार्थों के उपयोग की वर्तमान व्यवस्था सन्तोषजनक सिद्ध नहीं हो रही है।

(घ) इन सिफारिशों को राज्य सरकारों तथा अन्य संबंधित संगठनों को कार्यान्वित के लिये भेजा जा रहा है।'

#### Supervision of new signal Cabins by Porters

2355. **Shri Berwa**:—Kotah: Will the Minister of of Railways be pleased to state:

(a) whether the porters have been entrusted with the supervision of new signal cabins which are being constructed on Railways;

(b) whether this arrangement has resulted in larger number of train collisions; and

(c) if so, the action taken in the matter by Government?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan)**: (a) to (c). Information has been called for from the Railways and will be placed on the table of the Sabha.

#### Freight on Empty Tins

2356. **Shri Yajnik**: Will the Minister of Railways be pleased to state:

(a) whether the Western Railway have by a recent circular decided to charge freight on all empty tins weighing less than 4 kgms at the rate prescribed for 4 kgm tins;

(b) whether a strong protest has been received from Empty Tin Merchants Associations against the arbi-

trary imposition of higher rates for empty tins weighing less than 4 kgms;

(c) whether any such Associations have decided to go on a token strike against this decision of the Railways; and

(d) whether any similar decisions have been announced by other Railways in India?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy)**:

(a) Yes.

(b) Yes.

(c) Yes.

(d) Yes.

#### Sub-Letting of Canteens on S.E. Railway

2357. **Shri H. C. Soy**: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that licencees of Railway Canteens on South Eastern Railway are taking resort to sub-letting their leases and this practice has deteriorated the sanitary and service efficiency of the Canteens; and

(b) the steps taken to remove this defect?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan)**:

(a) and (b). One complaint of sub-letting was received by the South Eastern Railway during the half-year ended June 1962. This complaint was investigated, but was not substantiated.

Subletting of contracts is prohibited and in the event of subletting being substantiated, the contracts are liable to be summarily terminated.

#### Air India

2358. { **Shri P. R. Patel**:  
**Shri D. J. Naik**:  
**Shri P. C. Borooah**:

Will the Minister of Transport and Communications be pleased to state:

(a) what has been the extent of decline in the number of outgoing and